

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**




**PETITION NUMBER : TCP/86/2016**

**NAME OF THE PETITIONER(S) : A. Parthasarathy**

**NAME OF THE RESPONDENT(S) : MPL Forging Private Limited & 6 othes**

**UNDER SECTION : 397/398, 402, 403 and 406 read with Schedule 11 of the Act.**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. MANOHARAN	R-5 for SIDCO	
1.	M. VIDYA	Counsel for Petitioner	
	J. BALAKUMAR	Rep to R 1, 3 & 7	

**ORDER**

Shri B. Manoharan, Counsel for R5 for SIDCO present. Ms. M. Vidya, Counsel for Petitioner present. Shri J. Balakumar, Counsel for R1 to R3 and R7 present. Heard both sides. Orders reserved.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)